

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-113
ANSWERED ON- 02/02/2024**

REVOCATION OF PASSPORTS

113. SHRI COSME FRANCISCO CAITANO SARDINHA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the ministry has data on number of Goans and others who have had their passports revoked due to possession of *Bilhete de Identidade* (BI) of Portugal, which they have changed to *Cartão de Cidadão*;**
- (b) if so, the details thereof during the last three years;**
- (c) whether the matter has been raised with the Portuguese Government regarding the legal issues faced by persons in India due to BI registration by them, if so, the details thereof; and**
- (d) the steps taken by the Government to resolve the issue and provide a well-defined policy framework in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI V. MURALEEDHARAN)**

(a & b) RPO Panaji received more than 2000 applications during the last 3 years for surrender of Indian passports consequent upon acquisition of Portuguese nationality. In the last 3 years, 114 passports have been revoked by the RPO.

(c & d) There is a well defined law in place in terms of the Passports Act 1967 and the Citizenship Act 1955 to regulate such cases.
